

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

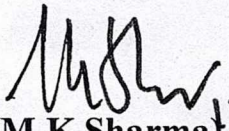
CIRCULAR

No: 25 of 2026/RG

Dated: 12.08.2026

It is hereby directed that all the Officers/Officials (Gazetted & Non-Gazetted) of the Main Wing of the High Court of Jammu & Kashmir and Ladakh shall remain present in the High Court Wing Srinagar on **15th August, 2026 at 8:00 AM** in connection with the celebration of 80th Independence Day.

All concerned shall ensure timely presence and participation in the programme. Any deviation from these instructions shall be viewed seriously.

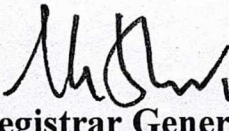

(M.K.Sharma) 12/08/26
Registrar General

No.: 35298-31/RG/NG

Dated: 12.08.2026

Copy of above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar for information of His Lordship.
2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
3. Member Secretary, J&K Legal Services Authority.
4. Director J&K Judicial Academy, Srinagar
5. Registrar Judicial, High Court of J&K, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
7. Registrar IT, High Court of J&K and Ladakh, Srinagar.
8. Joint Registrar, Judicial/Protocol, High Court of J&K and Ladakh.
9. CPC-eCourts, High Court of J&K and Ladakh, Srinagar.
....for information.
10. Registrar Administration/Recruitment/Management for information.
11. All Heads of the Sections of the High Court, Main Wing.
....for information and necessary compliance.
12. NIC, Srinagar/Jammu, for uploading the same on the official website of the High Court.
13. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
14. Office File.


12/08/26
Registrar General